

Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 28th Feb, 2018

Subject: Minutes of meeting to discuss the implementation of Food Recall Guidelines.

A meeting to discuss the implementation of Food Recall Guidelines was held on 01 February 2018 at Conference hall, 4th Floor, FSSAI, under the Chairmanship of Chief Executive Officer, FSSAI. The list of participants is enclosed at **Annexure-I**.

2. The agenda points discussed and actions points emerged are as given below:

- (i) CEO FSSAI hoped that we shall all work together for effective implementation of Food Recall as per Section 28 of FSS act, 2006 and the Regulations made there under so as to ensure safe food to all the consumers and to create trustworthiness/confidence amongst consumers at large. He pointed out that, even though our distribution system is highly fragmented we should be in a position to track and recall each and every packet of food using updated technology. Further, recall information needed to percolate up to the level of retailer and then to consumer.
- (ii) GS1 India demonstrated the National recall portal module developed in compliance to the FSSAI recall guidelines. The portal facilitates FBO's to upload product details and regulator to view the same through the regulator interface for further action. The same could be seamlessly communicated from the recall platform to the consumer through smart consumer app promoted by the Department of consumer affairs.
- (iii) In addition, GS1 demonstrated Mobile Responsive Page of FSSAI's Food Connect System linked with GS1's Smart Consumer App. However, complete linking of both the apps is to be done once FLRS site is finally updated. **(Action: GS1 Technical Team and FSSAI's IT Division)**
- (iv) It was decided to focus on implementation of Recall Regulations in respect to top 200 food companies. These companies were requested to send the details of the Recall Management Team within 30 days to the FSSAI and within next 60 days, the recall plan to the authorities through the channel decided by FSSAI. FSSAI at time of renewal of the FSSAI Licenses of these Top 200 Businesses will take into account their adherence to the submission of Recall plan as

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detailed above. The same is to be communicated to the Licensing Authorities. **(Action: RCD and FSSAI's IT Division for providing channel for submission of Recall Plans)**

- (v) It was decided that a formal communication (Email or FLRS Alert) to be sent to all Central Licensed FBOs to enter their details in GS1's DataKart. **(Action: RCD and FSSAI's IT Division)**
- (vi) It was explained how the GTIN (EAN/UPC) barcode used by various food authorities/regulators globally ensures faster, speedier and accurate recall. CEO, FSSAI mooted the idea to make GTIN mandatory for Central Licensed FBOs to implement Food Recall Guidelines effectively. Regulation Division to consider the amendment in FSSAI's Food Recall Guidelines. **(Action: Regulation Division)**
- (vii) It was clarified by GS1 India that companies need to use the key of GTIN and batch number under the recall module of the platform to ensure the recall of relevant batch product.
- (viii) It was decided that the sensitization workshops for Top 200 FBOs across four major cities shall be jointly organised by GS1 India and FSSAI. **(Action: RCD and GS1)**
- (ix) Review meeting of recall guidelines with the industry shall be held after 3 months to measure the progress and impact. **(Action: RCD)**
- (x) Food Business Operator were asked to appoint Single Point of Contact and to sensitize all the departments internally on the FSSAI Food Recall guidelines. It was also clarified by GS1 to FBOs that the Food Recall Portal shall compliment the internal traceability system in their ERP.
- (xi) FBOs may conduct a mock recall in next 90 days and to communicate the same to Food Authority.

3/12/21

List of Participants:**FSSAI:**

- i. Shri Pawan Kumar Agarwal, CEO, FSSAI- in Chair.
- ii. Shri Sunil Bakshi, Advisor (Codex).
- iii. Ms. Garima Singh, Director, RCD.
- iv. Shri Parveen Jargar, Jt Director, RCD.
- v. Shri Sanjeev Kumar, Deputy Director, RCD.
- vi. Shri P. Karthikeyan, Assistant Director (Regulations / Codex)
- vii. Shri Akhilesh Gupta, Assistant Director, RCD.
- viii. Shri Satish Kumar, Technical officer, RCD.

GS1 India:

- i. Shri Ravi Mathur, CEO, GS1 India
- ii. Shri S Swminathon, GS1 India(swami@gs1india.org).
- iii. Shri Bijoy Peter, GS1 India. (bijoy@gs1india.org).

Food Business Operators:

- i. Shri Kajal Debnath, M/s Mother Dairy (kajal.debnath@motherdairy.com).
- ii. Ms. Nidhi Agarwal, M/s Mother Dairy. (nidhi.agarwal@motherdairy.com).
- iii. Shri Krishna Kumar Joshi, M/s ITC Limited-Foods Div. (krishnakumar.joshi@itc.in).
- iv. Shri Prabhakar Mishra, M/s Perfetti Van Melle India Pvt Ltd. (prabhakrar.mishra@in.pvmgrp.com).
- v. Shri Upkar Garg, M/s Perfetti Van Melle India Pvt. Ltd. (upkar.garg@in.pvmgrp.com).
- vi. Shri Ashwin Bhadri, M/s Equinox Labs. (ashwin@equinoxlab.com).
- vii. Dr. Nidhi Bhatiwada, M/s Cargill India Pvt. Ltd. (nidhi_bhatiwada@cargill.com).
- viii. Shri Atul Raj Bhushan, M/s Coca-Cola India (arajbhushan@coca-cola.com).
- ix. Shri Anaam Sharma, M/s Coca Cola India. (anaamsharma@coca-cola.com).
- x. Ms. Dicksha Mathur, M/s Nestle India. (dicksha.mathur@in.nestle.com).
- xi. Ms. Shreya Pandey, M/s Pepsico. (pandeshreya@gmail.com).
- xii. Dr. Jasvir Singh, M/s Dupont Nutrition & Health/CII. (jasvir.singh@dupont.com).
- xiii. Dr. Sangeeta Chadha, M/s HUL. (sangeeta.chadha@unilever.com).
- xiv. Ms Harika Raj, M/s Bisleri International Pvt Ltd. (harika.raj@bisleri.co.in).
- xv. Ms. Neha Aggarwal, M/s CII. (neha.aggarwal@cii.in).
- xvi. Shri Amit Gautam, M/s GSK Consumer. (amit.x.gautam@gsk.com).

- xvii. Shri Onkar Singh, M/s Dabur India. (onkar.singh@mail.dabur).
- xviii. Shri Yogesh, Vaidya, M/s Britannia Industries Ltd. (yvaidya@britindia.com).
- xix. Shri Shailash Ghodekar, M/s Marico Ltd. (shailash-ghodekar@marioc.com).
- xx. Shri Sanjay Tripathi, M/s Adani Wilmar Ltd. (sanjay.tripathi@adaniwilmerltd.in).
- xxi. Shri Ganesh Kulkarni, M/s Ganesh-Kulkarni. (ganesh-kulkarni@cargill.com).
- xxii. Ms. Garima Singh, M/s Mondelez. (garima.singh@mdlz.com).
- xxiii. Shri Keym M. Ghodke, M/s GCMMF Ltd. (keyur.ghodke@amul.coop).
- xxiv. Ms. Parna Dasgupta, M/s CII/M/s Kellog's India. (parna.dasgupta@kellog.com).
- xxv. Shri V.S Govindarajan, M/s Adani Wilmer Ltd. (govinda.rajana@adaniwilmer.in).
- xxvi. Shri. B Badabga Sharma, M/s Tata Global Beverages Ltd. (bedanga.sharma@tgb.com).
- xxvii. Dr. P. Jose David, M/s Tata Global Beverages. (jose.david@tgb.com).